

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati the 07<sup>th</sup> June, 2023

**NO. HC.VII-167(Pt.-VIII)/2014/ 5156 /A ####** The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the 2 (two) day programme on "**Judicial Magistrate and Human Right: Issues and Challenges**" scheduled to be held on **01<sup>st</sup> & 02<sup>nd</sup> July , 2023** at The Indian Law Institute, New Delhi.

<b>Sl. No.</b>	<b>Name &amp; Designation of the nominated Officer</b>	<b>Contact No.</b>	<b>E-mail ID</b>
1.	<b>Shri Dhiren Pegu,</b> Munsiff-cum Judicial Magistrate, 1 <sup>st</sup> Class, Bongaigaon	99576-49322	dhiren.peg@gmail.com
2.	<b>Smti Manashi Mandal,</b> Munsiff No.1- cum Judicial Magistrate, 1 <sup>st</sup> Class, Tinsukia	97064-19486	mandal.manashi6@gmail.com
3.	<b>Shri Bhaskar Das,</b> Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup(M), Guwahati	96783-67873	bhaskar30.das@gmail.com

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-167(Pt.-VIII)/2014/ 5157-5171 /A Dated: 07-06-2023**

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty***

***during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

3. The District & Sessions Judge,  
Bongaigaon/Kamrup(M)/Tinsukia  
***(He/She is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).***
4. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri S.C. Prusty, Registrar, The Indian Law Institute, Bhagwan Das Road, New Delhi-110001.
7. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
8. Shri Dhiren Pegu, Munsiff-cum Judicial Magistrate, 1<sup>st</sup> Class, Bongaigaon.
9. Smti Manashi Mandal, Munsiff No.1- cum Judicial Magistrate, 1<sup>st</sup> Class, Tinsukia.
10. Shri Bhaskar Das, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup(M), Guwahati.

**The nominated Officers are advised to contact the State Guest House at Delhi for accommodation. For further information and clarification, they may contact Dr. A.K. Verma, Deputy Registrar, The Indian Law Institute, New Delhi (Mobile No. 8588834525).**

11. The Jont Registrar (Finance), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati.  
***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***
13. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadal  
07.06.23  
**REGISTRAR (JUDICIAL)**